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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2113/2007**

**ROYAL JORDANIAN AIRLINES & ANR ..... Petitioner**  
**Through Mr. C.S. Aggarwal, Sr. Adv. with**  
**Mr. Prakash Kumar, Adv.**

**versus**

**DEPUTY DIRECTOR OF INCOME TAX ..... Respondent**  
**Through Mr. Sanjeev Sabharwal, Adv.**

**CORAM:**  
**HON'BLE MR. JUSTICE VIKRAMAJIT SEN**  
**HON'BLE MR. JUSTICE J.P. SINGH**

**ORDER**  
**19.03.2007**

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After some arguments learned Senior Counsel for the  
Petitioner seeks leave to withdraw the Petition with liberty to  
initiate other legal remedy available to him.

Petition is dismissed as withdrawn.

**VIKRAMAJIT SEN, J**

**J.P. SINGH, J**

**MARCH 19, 2007**

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